IN THE SUPREME COURT OF INDIA INHERENT JURISDICTION

REVIEW PETITION (CIVIL) D. NO. 28176 OF 2020

 \underline{IN}

RAM GOPAL	Petitioner
Versus	
THE JOINT SECRETARY DEVELOPMENT AND PANCHAYAT DEPARTMENT AND ANR.	Respondents

ORDER

There is delay of 2323 days in preferring the instant Review Petition. We have gone through the contents of the application seeking condonation of delay. The explanation offered is far from being satisfactory. The application for condonation of delay is, therefore, rejected.

Consequently, the Review Petition stands rejected on the ground of delay.

J. [Uday Umesh Lalit]	
J. [L. Nageswara Rao]	
J. [Vineet Saran]	

New Delhi;

December 14, 2021.